

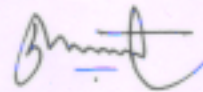
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF VB Power Private Limited

1.	Name of Corporate Debtor	VB Power Private Limited
2.	Date of incorporation of corporate debtor	25/05/2011
3.	Authority under which corporate debtor is incorporated/ registered	ROC- Maharashtra - Pune
4.	Corporate Identity number / Limited Liability Identity number of corporate debtor	U31401MH2011PTC217857
5.	Address of the registered office and principal office (if any) of corporate debtor	224, 1 st Floor, APMC Market Yard, Dindori Road, Panchavati, Nashik - 422003. MH
6.	Date of closure of insolvency resolution process	13.08.2019
7.	Liquidation commencement date of corporate debtor	04.12.2019 (Order received by the Liquidator on 23.12.2019)
8.	Name, and the registration number of the liquidator	Fanendra H Munot Registration no.: IBBI/IPA-001/IP-P00515/2017-18/ 10916
9.	Address and e-mail of the liquidator, as registered with the Board	6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai - 400020. E-mail: fhmunot@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Peninsula Business Park, 1102, Tower B, Level 11, Senapati Bapat Marg, Lower Parel, Mumbai - 400013.
11.	Last date for submission of claims	22.01.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **VB Power Private Limited** vide order no. MA NO. 2852/2019 in C. P. No. 2466/I&B/2018 dated 04.12.2019, (date of receipt of order: 23/12/2019).

The stakeholders of **VB Power Private Limited** are hereby called upon to submit a proof of their claims, on or before 22.01.2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



CA Fanendra H Munot
Liquidator

In the matter of VB Power Private Limited

Date and Place: 23/12/2019
Place: Mumbai.

